

LIST NO. 2

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
SECOND SESSION, 2022

The following Cut Motions to Demand No. 7 - Settlement & Land Records, Demand No. 15 - Collectorate, North Goa Demand No. 16 - Collectorate, South Goa , Demand No. 33 - Revenue, Demand No.52 - Labour, Demand No. 60 - Employment, Demand No. 72 - Science & Technology, Demand No. 65- Animal Husbandry & Veterinary Services and Demand No. 66- Fisheries - have been received from the Members as shown below against the respective Demands, which are fixed for discussion on **the 14th July, 2022.**

ITEM	MOTION	SUBJECT	MOVERS
Demand No. 7 Settlement & Land Records	Reduced by Rs. 100/- Reduced by the amount specified	a) Failure to Strengthen the Directorate of Settlement and Land Records. b) Failure to preserve old Land records property. a) That the Demand under the head Capital Outlay on Public Works be reduced by 100 (To discuss the maintenance of Head Office) b) That the Demand for supplementary grant of a sum not exceeding Rs 50.3 lakhs in respect of Capital Outlay on Public Works be reduced to Rs 1 (Refusal of supplies)	Shri. Michael Lobo, Leader of Opposition Shri. Vijai Sardesai, MLA
Demand No. 15 Collectorate, North Goa	Reduced by Rs. 100/-	Failure to appoint Officers to resolve pending revenue/Land related cases or disputes on a mission mode. a) That the Demand under the head Conduct of Mock Exercise be reduced by 100 (To discuss the details of Conduct of Mock Exercise) b) That the Demand under the head Strengthening of District Disaster Management Authority be reduced by 100 (To discuss the amount estimated) c) That the Demand under the head Support for Demolition Squad be reduced by 100 (To discuss	Shri. Michael Lobo, Leader of Opposition Shri. Vijai Sardesai, MLA

		<p>the cost of demolitions)</p> <p>d) That the Demand for supplementary grant of a sum not exceeding Rs 2422.50 lakhs in respect of Gratuitous Relief for affected victims be reduced to Rs 100 (To discuss the reason for 500% increase in the budget)</p>	
<p>Demand No. 16 Collectorate, South Goa</p>	<p>Reduced by Rs. 100/-</p>	<p>Failure to curb illegal encroachments, Conversions, Constructions, Business etc.</p> <p>a) That the Demand under the head Conduct of Mock Exercise be reduced by 100 (To discuss the details of Conduct of Mock Exercise)</p> <p>b) That the Demand for supplementary grant of a sum not exceeding Rs 1828.50 lakhs in respect of Gratuitous Relief for affected victims be reduced to Rs 100 (To discuss the reason for 200% increase in the budget)</p> <p>c) That the Demand under the head Strengthening of District Disaster Management Authority be reduced by 100 (To discuss the amount estimated)</p> <p>d) That the Demand under the head Support for Demolition Squad be reduced by 100 (To discuss the cost of demolitions)</p> <p>e) That the Demand for supplementary grant of a sum not exceeding Rs 1302.00 lakh in respect of Strengthening of District Disaster Management Authority be reduced to Rs 100 (To discuss the reason for the increase in the budget)</p> <p>f) That the Demand for supplementary grant of a sum not exceeding Rs 3470 lakhs in respect of District Establishment be reduced to Rs 100 (To discuss the operation of Collector's Guest House, Margao)</p>	<p>Shri. Michael Lobo, Leader of Opposition</p> <p>Shri. Vijai Sardesai, MLA</p>

Demand No. 33 Revenue	Reduced by Rs. 10/- Reduced by Rs. 100/-	<p>Failure to dispose Mundkar and Tenancy Cases in time bound manner to give relief to the poor.</p> <p>a) Failure to Protect Khazan land. b) Failure to solve Mundkar cases. c) Failure to provide adequate compensation to land losers. d) Failure to protect comunidade land and take action on illegal construction and land use.</p> <p>a) That the Demand under the head Incident Response System be reduced by 100 (To discuss the implementation of the Incident Response System) b) That the Demand for supplementary grant of a sum not exceeding Rs 38.10 lakhs in respect of Sendai Framework for Disaster Risk Reduction be reduced to Rs 100 (To discuss the Sendai Framework)</p>	<p>Shri. Michael Lobo, Leader of Opposition</p> <p>Shri. Viresh Borkar, MLA</p> <p>Shri. Vijai Sardesai, MLA</p>
Demand No. 52 Labour	Reduced by Rs. 100/-	<p>a) Failure to provide benefits like maternity and other health benefits to the Industrial Workers. b) Failure to provide Health Care facilities to industrial labour in North- Goa on the line of ESI hospital in South-Goa.</p> <p>a) Failure to register interstate migrant labourers. b) Failure to give support to local labourers working in private sectors. c) Failure to give justice to contract labourers. d) Failure to maintain data of migrant vs local labourers.</p> <p>Failure in checking injustice done to workers in various industries.</p>	<p>Shri. Michael Lobo, Leader of Opposition</p> <p>Shri. Viresh Borkar, MLA</p> <p>Shri. Cruz Silva, MLA</p>

	Reduced by the amount specified.	<p>a) That the Demand under the head Implementation of Employees State Insurance Scheme be reduced to Rs 1 (Refusal of supplies)</p> <p>b) That the Demand under the head Incident Response System be reduced by 100 (To discuss the implementation of the Labour Welfare Centre for Industrial Workers)</p> <p>c) That the Demand under the head Enforcement of Welfare Fund Act be reduced by 100 (To discuss the utilisation of funds)</p> <p>d) That the Demand under the head Enforcement of building and other construction Workers Act be reduced by 100 (To discuss the utilisation of funds)</p> <p>e) That the Demand under the head Capital Outlay on Medical and Public Health be reduced by 100 (To discuss the utilisation of funds)</p>	Shri. Vijai Sardesai, MLA
Demand No. 60 Employment	Reduced by Rs. 100/-	<p>Failure to generate employment to reduce the unemployment in the State.</p> <p>a) Failure to register provide employment to the youth of Goa.</p> <p>b) Failure to provide reservation to Person of Goan Origin in Private sector.</p> <p>c) Failure to maintain employment exchange website.</p> <p>d) Failure to maintain the data of employed/unemployed Goans.</p> <p>e) Failure to conduct campus interviews for job placement in various sectors.</p> <p>f) Failure to provide 24/7 helpline desk for private employees.</p> <p>g) Failure to resolve issues of the employees.</p>	<p>Shri. Michael Lobo, Leader of Opposition</p> <p>Shri. Viresh Borkar, MLA</p>

		<p>a) Failure to set job reservation percentage for Goans in the private sector.</p> <p>b) Failure to encourage youth into entrepreneurship.</p> <p>a) That the Demand under the head Strengthening of Enforcement Machinery in the Employment Exchange be reduced by 100 (To discuss the utilisation of funds)</p> <p>b) That the Demand under the head Setting up of Training & Career Study Center be reduced by 100 (To discuss the implementation of funds)</p> <p>c) That the Demand under the head Manpower and Employment Scheme be reduced by 100 (To discuss the implementation of Scheme)</p>	<p>Shri. Cruz Silva, MLA</p> <p>Shri. Vijai Sardesai, MLA</p>
Demand No. 72 Science & Technology	Reduced by Rs. 100/-	<p>a) Failure of the Government in scientific handling and disposal of the Garbage in South-Goa.</p> <p>b) Failure of the Government to implement advance Scientific and Technological methods in Administration, Education and other Sectors.</p> <p>c) Failure of the Government to bring in advanced technology in Garbage Management.</p> <p>a) That the Demand under the head Setting up of Establishment of Remote Sensing Centre be reduced by 100 (To discuss the implementation of the Center).</p> <p>b) That the Demand under the head State Council for Science & Technology be reduced by 100 (To discuss the activity of the Council).</p> <p>c) That the Demand under the head Promotion of Information Systems in Science & Technology be reduced by 100 (To discuss</p>	<p>Shri. Michael Lobo, Leader of Opposition</p> <p>Shri. Vijai Sardesai, MLA</p>

		the Promotion through website)	
Demand No. 65 Animal Husbandry & Veterinary Services	Reduced by Rs. 100/-	a) Failure to promote milk production sufficiently to cater to day to day requirement of the State. b) Failure to provide medicines and Veterinary Officers to dairy farmers, especially in rural areas.	Shri. Michael Lobo, Leader of Opposition
Demand No. 66 Fisheries	Reduced by Rs. 100/-	a) Failure to introduce and provide price control mechanism. b) Failure to curb malpractices in Fisheries business there by allowing monopoly in whole Sale Market at Margao. a) Failure to provide infrastructure at Cutbona fishing jetty. b) Failure to provide safety to trawler workers at Cutbona fishing jetty.	Shri. Michael Lobo, Leader of Opposition Shri. Cruz Silva, MLA

**ASSEMBLY HALL,
PORVORIM, GOA.
14TH JULY, 2022**

**NAMRATA ULMAN
SECRETARY**

To:

All the Members of the Legislative Assembly.

Copy to:-

1. The Secretary, Settlement & Land Records, Secretariat, Porvorim.
2. The Secretary, Revenue, Secretariat, Porvorim.
3. The Secretary, Labour & Employment, Secretariat, Porvorim.
4. The Secretary, Science & Technology, Secretariat, Porvorim.
5. The Secretary, Fisheries, Secretariat, Porvorim.
6. The Secretary, Animal Husbandry & Veterinary Services, Secretariat, Porvorim
7. The Collector, Collectrate, North Goa, Panaji.
8. The Collector, Collectrate, South Goa, Margao.
9. The Commissioner Labour & Employment, Panaji.
10. The Director, Settlement and Land Records, Panaji.
11. The Director, Science and Technology, Panaji.
12. The Director, Animal Husbandry & Veterinary Services, Panaji
13. The Director, Fisheries, Panaji
14. The Under Secretary, Revenue, Secretariat, Porvorim.
15. The OSD to Minister for Revenue, Secretariat, Porvorim.
16. The OSD to Minister for Fisheries, Secretariat, Porvorim
17. Office Copy.